

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

9. C.P.(IB) -3234(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **12.02.2021**.

NAME OF THE PARTIES: M/s Edac Engineering Limited  
V/s  
G R Infrastructure PVT Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. Niraj Shah is present. None present for the respondent.

Counsel appearing for the petitioner is directed to serve one more notice to the respondent clearly intimating the next date of hearing and file service affidavit at least two days before the next date of hearing. List this matter on 07.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)